

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 19th February, 2015

No.HC.VII-100(Pt.-IV)/2010/945/A.### In partial modification to this Registry's Notification No.HC.VII-100(Pt.-IV)/2010/146/A, dated 07.01.2015, Hon'ble the High Court has been pleased to ***withdraw*** the nomination of Shri Sanjeev Kumar Sharma, the then District & Sessions Judge, Cachar, Silchar, **since transferred, from the Programme for Model Judicial Districts (PMJD), scheduled to be held on 21st & 22nd February, 2015 at the National Judicial Academy, Bhopal and has further been pleased to nominate Shri Vinod Kumar Chandak, District & Sessions Judge, Cachar, Silchar (Designate), to attend the said Programme in place of Shri Sanjeev Kumar Sharma.**

The nominated officer is required to fill the template and send the same to the Coordinator, PMJD-4, NJA, Bhopal in advance (copy of the filled up template may be taken with him while attending the programme).

The template can be downloaded from the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice').

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-100 (Pt.-IV)/2010/946 - 960/A dated 19.02.2015

Copy forwarded for information and necessary action to:

1. The Director, National Judicial Academy India, Bhadbhada Road, Suraj Nagar, P.O. Bhopal-462044 (M.P) India.
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period (b) He will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Goalpara.
6. Shri Sanjeev Kumar Sharma, District & Sessions Judge, Dibrugarh.
7. Shri Vinod Kumar Chandak, District & Sessions Judge, Cachar, Silchar (Designate)
8. The Registrar (Administration) i/c, National Judicial Academy India, Bhopal.
9. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Joint Registrar (Vig. / Judl. / PM & P / Admn.-I), Gauhati High Court, Guwahati.
11. The Administrative Officer, Judicial Academy, Assam.
12. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of the Gauhati High Court immediately.
13. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
15. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

19.02.15
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM